

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 110

CP (CAA) No.27/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF:

Fortis Emergency Services Ltd.

...Transferor Company

And

Fortis Hospitals Ltd.

...Transferee Company

Under Section: 230-232, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 07.06.2024.

03.05.2024

Pooja

-Sd/-
Court Officer